

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :24/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION 2206-AT 11A.M.

835-ADMISSION-COURT CODE- KSBL INSPECTION-AT 11.05A.M

1	SEBI Appeal	284/2022	BSE LIMITED Vs. SEBI		AZB and Partners
	Sub Matter :	Misc. Application/0000580/2022			
2	SEBI Appeal	285/2022	NATIONAL EXCHANGE LIMITED Vs. SEBI	STOCK OF INDIA	Trilegal
	Sub Matter :	Misc. Application/0000483/2022			
	Sub Matter :	Misc. Application/0000561/2022			
	Misc. Application	483/2022	NATIONAL EXCHANGE LIMITED-URGENCY Vs. SEBI	STOCK OF INDIA	Trilegal
	(Main Matter Number :SEBI Appeal/0000285/2022)				
	Misc. Application	561/2022	NATIONAL EXCHANGE LIMITED-INTERIM APPLICATION Vs. SEBI	STOCK OF INDIA	Trilegal
	(Main Matter Number :SEBI Appeal/0000285/2022)				
	Misc. Application	580/2022	BSE LIMITED-STAY Vs. SEBI		AZB AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000284/2022)				

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 CIVIL CAUSE LIST OF DATE :24/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>843-ADMISSION-COURTCODE-NONCOMPLIANCE-11.07 AM</u>				
3	Misc. Application	359/2022	MR. SHANKAR AGGARWAL-URGENCY Vs. SEBI AND ANR.	Sahil Mahajan, Advocate.
(Main Matter Number :SEBI Appeal/0000307/2022)				
	Misc. Application	360/2022	MR. SHANKAR AGGARWAL-STAY Vs. SEBI AND ANR.	Sahil Mahajan, Advocate.
(Main Matter Number :SEBI Appeal/0000307/2022)				
	SEBI Appeal	307/2022	MR. SHANKAR AGGARWAL Vs. SEBI AND ANR.	Sahil Mahajan, Advocate.
Sub Matter :		Misc. Application/0000359/2022		
Sub Matter :		Misc. Application/0000360/2022		

<u>844-ADMISSION-COURTCODE-HITKITWTM-11.09 AM</u>				
4	Misc. Application	449/2022	Hit Kit Global Solutions Ltd and Ors-COD Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000308/2022)				
	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000449/2022		

<u>845-ADMISSION-COURTCODE-RIGHTTARGET-11.11 AM</u>				
5	Misc. Application	464/2022	MURUGAN DEIVENDRAN AND ORS.-COD Vs. SEBI	Raymond Gadkar, Advocate
(Main Matter Number :SEBI Appeal/0000309/2022)				

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CIVIL CAUSE LIST OF DATE :24/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	465/2022	MURUGAN DEIVENDRAN AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000309/2022)	Raymond Gadkar, Advocate
	SEBI Appeal	309/2022	MURUGAN DEIVENDRAN AND ORS. Vs. SEBI	Raymond Gadkar, Advocate
Sub Matter :		Misc. Application/0000464/2022		
Sub Matter :		Misc. Application/0000465/2022		

769-MA AND RAHEARING-COURTCODE-HEARING-11.13AM

6	Misc. Application	181/2022 (/0000)	C.R. JAIN AND CO Vs. SEBI AND ANR. (Main Matter Number :SEBI Appeal/0000298/2019)	Thakordas and Madgavkar Advocates and Solicitors
7	Review Application	9/2022	C.R. JAIN AND CO Vs. SEBI AND ANR. (Main Matter Number :SEBI Appeal/0000298/2019)	Thakordas and Madgavkar Advocates and Solicitors
	Misc. Application	254/2022	V K DUA AND CO. Vs. SEBI AND ANR. (Main Matter Number :SEBI Appeal/0000387/2018)	Thakordas and Madgavkar Advocates and Solicitors

351-ADM DISPOSAL-COURTCODE-PFUTPRUTRON-11.15 AM

8	SEBI Appeal	318/2021	Comfort Intech Ltd. Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	SEBI Appeal	319/2021	Manju Khandelia Vs. SEBI	Prakash Shah and Associates Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	320/2021	Jugal Chandrakant Thacker HUF Vs. SEBI	Mr. Jugal C. Thacker, Appellant in Person. Vidhii Partners
	Misc. Application	55/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000066/2022)				
	SEBI Appeal	66/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	Jugal C Thacker, Karta
Sub Matter :		Misc. Application/0000055/2022		
	SEBI Appeal	67/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
Sub Matter :		Misc. Application/0000069/2022		
Sub Matter :		Misc. Application/0000617/2022		
	Misc. Application	69/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
(Main Matter Number :SEBI Appeal/0000067/2022)				
25	Misc. Application	68/2022	MRS. MANJU KHANDELIA- STAY APPLICATION Vs. SEBI	Adv. Sumit Yadav
(Main Matter Number :SEBI Appeal/0000078/2022)				
	SEBI Appeal	78/2022	MRS. MANJU KHANDELIA Vs. SEBI	Adv. Sumit Yadav
Sub Matter :		Misc. Application/0000068/2022		
Sub Matter(Disposed) :		Misc. Application/0000486/2022		
Sub Matter(Disposed) :		Misc. Application/0000487/2022		
	SEBI Appeal	123/2022 (/0000)	MADAN LAL Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000193/2022		
Sub Matter :		Misc. Application/0000305/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	124/2022 (/0000)	VANDANAN SHARMA Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000194/2022		
Sub Matter :		Misc. Application/0000302/2022		
	SEBI Appeal	125/2022 (/0000)	ASHA SHARMA Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000195/2022		
Sub Matter :		Misc. Application/0000304/2022		
Sub Matter :		Misc. Application/0000537/2022		
	Misc. Application	302/2022	Vandana Sharma Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000124/2022)				
	Misc. Application	304/2022	Asha Sharma Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000125/2022)				
	Misc. Application	305/2022	Madan Lal Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000123/2022)				
	Misc. Application	537/2022	ASHA SHARMA-URGENCY AND INTERIM RELIEF Vs. SEBI	J.M. BHALGAT ADVOCATE
(Main Matter Number :SEBI Appeal/0000125/2022)				
	Misc. Application	617/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
(Main Matter Number :SEBI Appeal/0000067/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>254-ADMDISPOSAL-COURTCODE-LODRKESAR-11.30A.M.</u>				
9	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
Sub Matter :		Misc. Application/0000521/2021		
	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
(Main Matter Number :SEBI Appeal/0000014/2021)				
<u>425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-11.32A M</u>				
10	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				
	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000616/2021		
<u>392-ADMDISPOSAL-CODE-INSIDERAPTECH-AT11.33 A.M.</u>				
11	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
<u>409-ADMDISP-COURTCODE-DEEMEDIPO-AT11.35 AM</u>				
12	SEBI Appeal	492/2021	BRD Securities Vs. SEBI	P R Ramesh Advocate
Sub Matter(Disposed) :		Misc. Application/0000828/2021		
Sub Matter :		Misc. Application/0000829/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	829/2021	BRD Securities Vs. SEBI	P R RAMESH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000492/2021)				
<u>427-ADMDISP-COURTCODE-INFLATEDPRICE-AT11.40A.M</u>				
13	Misc. Application	880/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	881/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	882/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	883/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	884/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000515/2021)				
	Misc. Application	885/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000515/2021)				
	SEBI Appeal	513/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
Sub Matter :	Misc. Application/0000880/2021			
Sub Matter :	Misc. Application/0000881/2021			

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	SEBI Appeal	514/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000882/2021		
Sub Matter :		Misc. Application/0000883/2021		
	SEBI Appeal	515/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000884/2021		
Sub Matter :		Misc. Application/0000885/2021		
	SEBI Appeal	556/2021	Ms. Ammaji Anumolu and Anr. Vs. SEBI	Ms. Aayushi Sharma, Advocate
Sub Matter :		Misc. Application/0000949/2021		
	Misc. Application	949/2021	Ms. Ammaji Anumolu and Anr.- Urgency Application Vs. SEBI	Ms. Aayushi Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000556/2021)				

94-DISPOSAL-COURTCODE-MPSDELISTING-AT 11.42A.M.

14	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) :		Misc. Application/0000945/2021		
Sub Matter(Disposed) :		Misc. Application/0000942/2021		
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) :		Misc. Application/0000989/2021		
Sub Matter(Disposed) :		Misc. Application/0000990/2021		
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP

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	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) :		Misc. Application/0001126/2021		
Sub Matter(Disposed) :		Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
Sub Matter(Disposed) :		Misc. Application/0001142/2021		
Sub Matter(Disposed) :		Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

31-DISPOSAL-COURTCODE-REVERSALTRADES-AT 11.45AM

15	SEBI Appeal	720/2021	Hitesh Asoo Nihalni Vs. SEBI	R V Legal
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Sub Matter(Disposed) : Misc. Application/0001185/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
18	Misc. Application	433/2022	ASHISH BAGRODIA-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				
<u>235-PARTHEARD-COURTCODE-SASTPAC-AT11.52A.M.</u>				
18	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
75	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Advocate Jash Joshi ELP
	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000447/2021)				
	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		